

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-304
IB-205(ND)2020

IN THE MATTER OF:

Sunman Corporate Services Pvt. Ltd.

Vs

Peregrine Logix Pvt. Ltd.

....Applicant

....Respondent

SECTION

U /s. 9 of (IBC)

Order delivered on 20.02.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

Ld. Counsel for the petitioner appeared and submitted that he has complied with the earlier order 30.01.2020. However, the same is not on record. Registry is directed to trace out the same and place it on record before the next date of hearing. List the case for 11.03.2020.

SHI-

(K.K. VOHRA)
MEMBER (T)

SHI-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

(Lalit)